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O.A.NO.740 OF 2006

ORDER DATED 10.11.06

Heard Mr.R.K.Patnaik,Ld.Counsel for the Applicant and Mr.S.K.Ojha,Ld.Standing Counsel for the Respondents; on whom a copy of the O.A. has already been served.

Ld.Counsel for the Applicant submits that the Applicant has appeared for the post of Gangman in the Department of Engineering of East Coast Railway and he was selected for that post. Despite that, no appointment order has been issued to the Applicant. Thereafter he filed a representation dated 07.02.06(Annexure-5) seeking intervention of the Divisional Railway Manager, East Coast Railway, Khurda Road.

Since the departmental remedies are yet to be exhausted and the matter is pending with the DRM(Res.No.2) for disposal, he is directed to decide on this on merit within two months of receipt of this order.

With the above, this O.A. is disposed of.

Send copies of this order along with copies of this O.A. to the Respondents and free copies of this order be given to the Counsel for both the parties.

D.S.P.
MEMBER(ADMN.)